

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 57 of 2014

Dated : 27th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Shashank Pandit for
Mr. Pradeep Misra, R.1

ORDER

In this appeal the arguments are yet to commence and since it is a tariff appeal it will take, as per the learned counsel for the appellant, more time.

Post these appeals for arguments on **16th August, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt